

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.14(24)-HC/2023/1202

Dated, Agartala, the 9th January, 2023

NOTIFICATION

His Lordship Hon'ble the Hon'ble Chief Justice (Acting), High Court of Tripura has been pleased to reconstitute the State Level Committee for proper & timely implementation of the directions of the Hon'ble Apex Court given in Miscellaneous Application No. 1852 of 2019 in connection with Criminal Appeal No. 1101 of 2019 (*Smruti Tukaram Badade versus State of Maharashtra & Anr.*) towards creating a safe, conducive and barrier free environment for recording the evidence of **Vulnerable Witnesses**, as follows:

STATE LEVEL COMMITTEE

Hon'ble Mr. Justice A. Lodh

Chairman

**Member-Secretary,
Tripura State Legal Services Authority
Registrar (Judicial)**

Member

Member

This is issued with immediate effect in supersession of the earlier Notification No.F.4(24)-HC/2022/15867 dated 01.07.2022 issued by the High Court.

**By order,
Sd/-
(V.PANDEY)
REGISTRAR GENERAL**

No.F.14(24)-HC/2023/1203-51

Dated, Agartala, the 9th January, 2023

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
4. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
5. The Member-Secretary, Tripura State Legal Services Authority, West Tripura, Agartala;
6. The Director, Tripura Judicial Academy, Agartala;
7. The Registrar (Vigilance), High Court of Tripura, Agartala;
8. The L.R. & Secretary, Law Department, Government of Tripura, Agartala;
9. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District,

- Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
10. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
 11. The Addl. District & Sessions Judge, Bishalgarh, Sepahijala District/ Kamalpur, Dhalai District/ Sabroom, South Tripura District;
 12. The Registrar (Judicial), High Court of Tripura, Agartala;
 13. The Secretary, High Court Legal Services Committee, Agartala;
 14. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
 15. The Joint Registrar, High Court of Tripura, Agartala;
 16. All the Deputy Registrars, High Court of Tripura, Agartala;
 17. The Chief Librarian, High Court of Tripura, Agartala;
 18. All the Assistant Registrars, High Court of Tripura, Agartala;
 19. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the said Notification in the official website of the High Court of Tripura, Agartala;
 20. The Superintendent Establishment/ Rules & Recruitment, High Court of Tripura, Agartala;
 21. Order File.

REGISTRAR GENERAL